Annexure-1

Name of the corporate debtor:P K SALES COMPANY PVT LTD; Date of commencement of liquidation:10.10.2018; List of stakeholders as on: 18.01.2019

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Karnataka Bank Ltd	L85110KA1924PLC001128	08.11.2018	49,09,03,431/-	49,09,03,431/-	Secured	49,09,03,431/-	Yes	Building	0	99.92%	49,09,03,431/-	0	0	0	
2	Bank Of Baroda		15.01.2019	3,59,617/-	3,59,617/-	Secured	3,59,617/-	YES	CAR	0	.08%	3,59,617/-	0	0	0	Asset is not handed over to Liquidator by CD